

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 6234  
TO BE ANSWERED ON 12<sup>TH</sup> APRIL, 2017

ENCROACHMENT ON GOVERNMENT LAND

No. 6234 SHRI RAM SWAROOP SHARMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the news items captioned "Delhi Government questions land ownership of Mother's International Mirambika School" which appeared in Hindustan Times, Delhi edition dated 4<sup>th</sup> March, 2017;
- (b) if so, the steps being taken by the Government to investigate the matter;
- (c) the action Government proposes to take against this institution which is engaged in such large scale irregularities;
- (d) the procedure being followed by Government for the recovery of Government land which is found encroached; and
- (e) the provisions of imposing penalty/punishment etc. towards the institutions/persons responsible for encroaching the Government land?

ANSWER

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(RAO INDERJIT SINGH)

(a) : Yes, Madam.

(b) to (e): DDA has stated that it proposes to conduct survey of the subject land parcels to verify the status. If any irregularities are found, action will be taken as per the terms and conditions of allotment/lease deed.

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